

the period from 1st January, 1971 to 31st October, 1971, State-wise and District-wise ;

(b) the items of production under these licences ;

(c) the total number of applicants for participating in industrial undertakings during the same period and whose applications have been rejected ;

(d) whether the cooperation of those industrialists have been sought for participating in industrial undertakings in the regions identified as backward areas for industrial development ; and

(e) if so, the reaction of the industrialists thereto and, if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) Statistical data is maintained State-Wise and not district-wise. A statement showing the total number of Licences issued state-wise from 1-1-1971 to 31-10-71 is attached.

(b) Details of all licences and letters of intent including the items of manufacture licensed are published from time to time in the Weekly Bulletin of industrial licences, import licences and export licences. Weekly Indian Trade Journal and the Monthly Journal of Industry and Trade. Copies of these publications are available in the Parliament Library.

(c) Out of the total number of 2464 Industrial Licence applications received during the year upto 31-10-71, 164 have been rejected.

(d) and (e). Government is doing its best to attract new entrepreneurs to industrially develop the backward areas and districts. Special concessions have been announced to encourage parties to go to these areas and it is expected that the Government will meet with an encouraging response.

Statement

State-wise, break-up of Industrial Licences issued from 1-1-71 to 31-10-71.

State	Number of licences issued
1. Andhra Pradesh	50
2. Assam	3
3. Bihar	22

4. Chandigarh	—
5. Delhi	11
6. Goa	—
7. Gujarat	56
8. Haryana	27
9. Himachal Pradesh	—
10. Jammu and Kashmir	1
11. Kerala	6
12. Madhya Pradesh	14
13. Manipur	—
14. Maharashtra	144
15. Meghalaya	—
16. Mysore	21
17. Nagaland	—
18. Orissa	7
19. Pondicherry	—
20. Punjab	12
21. Rajasthan	10
22. Tamil Nadu	45
23. Uttar Pradesh	43
24. West Bengal	73
25. More than one State	2
Total	527

Setting up of Factories in Public and Private Sectors

1533. SHRI B. R. SHUKLA : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the number of factories proposed to be opened during the current year in public and private sectors together with their location and the articles to be manufactured by them in the country ;

(b) the total capital investment likely to be made in those factories and the number of persons likely to get employment as a result thereof ; and

(c) the number of those factories which have been sanctioned to be opened during the current year in places identified as industrially backward areas State-wise and the total investment of the capital proposed for the propose ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) and (b). The number of factories to be open-

ed in the current year will depend on the number of licences issued in the past few years. It takes about 2 to 3 years for an undertaking to be set up and it is difficult to forecast as to how many new undertakings will be established in any given period.

Apart from the large number of letters of intent, 198 licences were issued under the Industries (Development and Regulation) Act, 1951 for the setting up of new industrial undertakings during the period 1968 to 23.10.1970. The break-up is as under :

1968	37
1969	34
1970	63
1971 up to 23.10.71	64
	198

Details of licences issued, including articles of manufacture, location of units, etc., are published in the Weekly Bulletin of Industrial Licences, Import Licences and Export Licences, the Weekly Indian Trade Journal and the Monthly Journal of Industry and Trade. Details of capital investment and number of persons actually employed in undertaking are not readily available.

(c) Industrial licences issued, Statewise, for the setting up of new industrial undertakings in the 9 backward States during the period 1.1.1971 to 23.10.1971 are as below :

<i>Sl. No.</i>	<i>Name of the State</i>	<i>No. of Industrial Licences issued for setting up of new industrial undertakings</i>
1.	Andhra Pradesh	6
2.	Assam	
3.	Bihar	5
4.	Jammu & Kashmir	1
5.	Madhya Pradesh	
6.	Nagaland	
7.	Orissa	2
8.	Rajasthan	
9.	Uttar Pradesh	6
	Total	23

Information about investment involved in these industrial licences is not available.

A. R. C's Recommendations on Personnel Administration

1534. SHRI B. R. SHUKLA : Will the PRIME MINISTER be pleased to state :

(a) whether several hindrances have come in the way of accepting and implementing the recommendations of the Administrative Reforms Commission on 'Personnel Administration ; and

(b) if so, the steps being taken to remove those hindrances ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) No, Sir.

(b) Does not arise.

Petition Received for Commutation of Death Sentence passed on a Naxalite Leader of Andhra Pradesh

1535. SHRI INDRAJIT GUPTA :
SHRI D. K. PANDA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received a number of petitions from different quarters praying for commutation of the death sentence passed on Shri Nagabhushan Patnaik, a former Naxalite Leader of Srikakulam District, Andhra Pradesh ; and

(b) if so, Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) It is for the Government of Andhra Pradesh to consider the mercy petitions in the first instance.

Hindustan Cables Ltd.

1536. SHRI INDRAJIT GUPTA : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether the output of telephone cables